

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2023 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
	Main Case	7 of IBC	State Bank of India Vs Prathyusha Resources & Infra Pvt Ltd
CP(IB)/27/7/AMR/2020	IA(IBC)/363/2023	U/Reg. 37A of IBBI (Liquidation Process Regulations) r/w Sec 60(5) (c) of IBC, 2016	K.Sivalingam, Liquidator of M/s.Prathyusa Resources & Infra Pvt Ltd

ORDER

IA(IBC)/363/2023:-

Mr. Sridhar, Ld. Counsel for the Applicant present. For hearing, list the matter on 22.11.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL